4820. DR. SHASHI THAROOR:

Will the Minister of DEFENCE be pleased to state:

(a) the number of female army officers that have left their positions in November, 2020 after the screening done by a Special Selection Board Number 5;
(b) the number of female army officers who were released without a pension out of this number;
(c) the details of the number of years that these Army officers had spent serving the Army;
(d) the details of any Government schemes to offer alternative means of livelihood to officers who leave the army;
(e) whether any of these schemes are directly aimed at employing women and if so, the details thereof;
(f) whether any help is offered by the Army to these female officers, through alternative employment or any maintenance and if so, the details thereof?

A N S W E R

MINISTER OF STATE (SHRI SHRIPAD NAIK)
IN THE MINISTRY OF DEFENCE

(a) to (c): The Women Officers considered in Special Selection Board No.5 held in November, 2020 were commissioned from 1994 to 2010, thereby, after having completed a period ranging from 10 to 26 year’s service. However, the result of this board is under observation of Hon’ble Supreme Court.

(d) & (e): Age relaxation has been provided to Ex-Servicemen, including Female Officers for the appointment to all Central Civil Services & Posts upto the level of Assistant Commandant in all Para-Military Forces under Government of India. Adequate reservation has also been provided to Ex-Servicemen in various categories of posts.

(f) Women Officers, who have retired after 20 years of service, have been granted Pensionary Benefits.

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